

Annexure-4
Name of the corporate debtor: Tranzlease Holdings (India) Private Limited;
Date of commencement of CIRP: 04-12-2024;
List of Creditors as on: 30-04-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted (Provisionally Admitted)					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mercedes Benz Financial Services India Private Limited (Formerly known as Daimler Financial Services India Private Limited)	17.12.2024	65,14,313.53	65,14,313.53	Unsecured	0	No	3.68	0		0	0	Provisionally Admitted
2	Toyota Financial Services India Ltd.	10.01.2025	91,30,632.57	91,30,632.57	Unsecured	0	No	5.16	0		0	0	Provisionally Admitted
3	Pearson India Education Services Private Limited	15.02.2025	99,08,762.00	96,61,137.36	Unsecured	-	No	5.46	-	-	2,47,624.64	0	Under verification, pending for documents
4	CEAT Limited	04.04.2025	43,71,722.00	31,57,750.00	Unsecured	-	No	1.79	-	-	12,13,972.00	-	Under verification, pending for documents
Total			2,99,25,430.10	2,84,63,833.46		-	-	16.09	0.00	0.00	1461596.64	-	